

## BUSINESS ADVISORY COMMITTEE

### FIFTEENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 5th March, 1968.

2. The Committee recommend the allocation of time to the following items of Government financial and other business as shown against each:—

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| (1) General Discussion on the General Budget for 1968-69.  | 20 hours   |
| (2) Motion by Shri Kanwar Lal Gupta and others regarding the Commonwealth Immigrants Bill of United Kingdom.                   | 3 hours<br>[From 4 P.M. to 7 P.M. on 6th March, 1968.]                               |
| (3) Further discussion on motion moved by Shri Nath Pai on 28th February, 1968 regarding Bihar.                                | [To be taken up at 6 P.M. on 12th March, 1968.]                                      |
| (4) Motion by Shri Srinibas Misra for modification of Paradip Port Trust (Procedure at Board Meetings) Rules, 1967.            | 1 hour<br>[To be taken up after conclusion of Financial business for the Session.]   |
| (5) Motions by Sarvashri Srinibas Misra and Madhu Limaye for modification of the Unlawful Activities (Prevention) Rules, 1968. | 1½ hours<br>[To be taken up after conclusion of Financial business for the Session.] |
| (6) Motion by Shri Madhu Limaye for modification of Ministers' Residences (Amendment) Rules, 1967.                             | ½ hour<br>[To be taken up after conclusion of Financial business for the Session.]   |

3. The Committee also recommend that with effect from the 6th March, 1968 till the 25th April, 1968 the House may, on days when there are sittings, sit upto 7 P.M.

NEW DELHI;  
March 5, 1968.  
Phalguna 15, 1889 (Saka).

N. SANJIVA REDDY,  
Chairman,  
Business Advisory Committee.